## Welfare Schemes for Agriculture Labourers

352. PROF. MM. AGARWAL: Will the Minister of LABOUR be pleased to state:

(a) the details of welfare schemes formulated and implemented by Government for agricultural labourers in different parts of the country, particularly, in Uttar Pradesh, Orissa, Bihar, Madhya Pradesh, Rajasthan and other States during the last three years;

(b) the extent to which the agricultural labourers have been benefited by these schemes;

(c) the details of amount earmarked for the purpose during this period; and

(d) the details of new schemes proposes to be formulated by Government during current financial year?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATrYA): (a) to (d) *Government* have undertaken several schemes for welfare of rural workers including agricultural labour in the country. These are—Jawahar Rozgar Yojana(JRY) which has been rcchristened as Jawahar Gram Samridhi Yojana (JGSY) *w.e.f.* 1.4.1999, Employment Assurance Scheme (EAS), Integrated Rural Development Programme (IRDP), Training of Rural Youth for Self-employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), Drought Prone Area Programme (DPAP). Desert Development Programme (DDP), Programmes for the Special *Component* Plan for SC and Tribal Sub Plan etc. A new programme known as "Swarnajayanti Gram Swarozgar Yojana" has been launched from April, 1999 by amalgamating some of the schemes like IRDP, TRYSEM and DWCRA. The new programme covers all aspects of self-employment such as organisation of the poor into self-help groups, training, credit technology, infrastructure and marketing.

The details of physical and financial coverage under the various schemes in the last 3 years arc given in the Annexure [See Appendix 190, Annexure No. 35].

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